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OFFICE OF THE
MEMBER SECRETARY
ASSAM STATE LEGAL SERVICES AUTHORITY
NOTIFICATION

Dated, the 1st February, 2016.

No. ASLSA.135/2003/4731 : In exercise of powers conferred by Section 8A of the Legal Services Authorities Act, 1987 (Central Act No. 39 of 1987) read with Regulation 7 of the Assam State Legal Services Authorities Regulation, 1998, as per nomination made by Hon'ble the Chief Justice, Gauhati High Court, Guwahati, Hon'ble Mr. Justice Suman Shyam, Judge, Gauhati High Court, Guwahati is appointed as the Chairman of Gauhati High Court Legal Services Committee in place of Hon'ble Mr. Justice B. K. Sharma, Judge, Gauhati High Court with effect from the date of his assuming charges.

sdt-
Member Secretary, i/c

Assam State Legal Services Authority

Memo No. ASLSA.135/2003/4731 -A

Dated, the 1st February, 2016.

Copy forwarded to:-

1. The Secretary to the Govt. of Assam, Legislative Department, Dispur, Guwahati-781006.
- ✓ 2. The Registrar General, Gauhati High Court, Guwahati.
3. The Secretary, Gauhati High Court Legal Services Committee, Guwahati.
4. The Chairman, District Legal Services Authorities, Assam.
5. The Secretary to the Hon'ble Chief Justice, Gauhati High Court, Guwahati.
6. The Private Secretary to the Hon'ble Mr. Justice, Suman Shyam, Judge, Gauhati High Court, Guwahati.

Member Secretary, i/c
01/02/16

Assam State Legal Services Authority

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